

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM & NATURAL GAS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1080  
TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2021

Sale of adulterated petrol and diesel

1080. Shri Jyotiraditya M. Scindia:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether the sale of adulterated petrol and diesel at various fuel stations across the country is the main reason responsible for increase in pollution levels as well as damage to the vehicles;
- (b) if so, the details of petrol and diesel pumps in the country found selling adulterated petrol and diesel during the last three years; and;
- (c) the action contemplated by Government against such pumps and the steps taken to prevent such adulteration?

A N S W E R

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) to (c) Public Sector Oil Marketing Companies (OMCs) have informed that action as per Marketing Discipline Guidelines and Dealership agreement are taken against retail outlet dealers where cases of adulteration is established. During the last 3 years (FY 2017-18 to 2019-20) and current year (Apr 2020- Dec 20) OMCs have terminated 27 retail outlets in established cases of adulteration.

Oil Marketing Companies (OMCs) have a system of monitoring and surveillance at the Retail Outlets and checking of adulteration is a continuous process.

Important initiatives taken by OMCs in this regard include: -

- (i) Making available Filter Paper, Calibrated Density Equipment (Hydrometer/Thermometer) & 5 Liter Calibrated Measure at the Retail Outlets for checking quality & quantity of MS/HSD.
- (ii) Conducting Regular / Surprise inspections at Retail Outlets by OMC Field Officers/ Senior Officers/Mobile labs throughout the country. In case of irregularities, action is taken as per the MDG and dealership agreement.

- (iii) Creation of a separate Quality Assurance Cell (QAC) for carrying out inspections.
- (iv) Drawing of samples from petrol pumps at random and sending for testing to authorized laboratories.
- (v) Sealing of tankers before leaving company premises to protect against pilferage/adulteration en-route.
- (vi) Installation of GPS to monitor movement of Tank Trucks carrying MS / HSD.
- (vii) Conducting Third Party Audit of Retail Outlets by OMCs for effective monitoring and benchmarking.
- (viii) Automation of Retail Outlets by OMCs which enable the real-time capture of sales transaction and monitoring of tank stocks and receipts.

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